

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA Nos. 1402 & 1005 of 2019

IN

DFR No. 2114 of 2019

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Uttar Pradesh Power Corporation Ltd. & Ors. ...Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Altaf Mansoor
Mr. Sunil Kumar Rai

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Ms. Swapna Seshadri
Mr. Upendra Prasad
Mr. Sanjeev Kumar Singh
Mr. Rajpal Singh
Mr. Brij Mohan for R-2

ORDER

Issue notice to the Respondents on main Appeal as well as IA Nos. 1402 of 2019 & 1005 of 2019 returnable on 25.09.2019. Ms. Swapna Seshadri appeared on behalf of Respondent No.2. Issue notice to other Respondents. Dasti, in addition is permitted.

List the matter on **25.09.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**